

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1455/2017

JITENDER KUMAR SHUKLA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

Crl.A. No. 1456/2017 (II)

Date : 15-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Dr. Kailash Chand, AOR

Mr. Shashank Shekhar Singh, Adv.

Mr. Samir Ali Khan, AOR

Mr. Gautam Kumar, Adv.

For Respondent(s)

Ms. Garima Prashad, AOR

Ms. Neha Agarwal, Adv.

Mr. E. C. Agrawala, AOR

Mr. Syed Mehdi Imam, AOR

Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the parties are given four weeks time to file the additional documents. List the matter before the Hon'ble Court after expiry of four weeks.

SANJAY PARIHAR
Registrar